

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

RP No. 7 in Appeal No. 197 of 2010

Dated: 15th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Solapur Bio-Energy Systems P. Limited **.... Appellant (s)**

Versus

**Maharashtra State Electricity Regulatory
Commission & Anr.** **... Respondent (s)**

Counsel for the Appellant (s): Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s): Mr. Abhishek Mitra for R-2
Mr. Buddy A. Ranganadhan for R-1

ORDER

Issue notice to the respondents returnable on **1st December, 2011.** Dasti service is permitted. Mr. Abhishek Mitra accepts notice on behalf of the respondent no.2.

Post the matter on **1st December, 2011.**

**(Rakesh Nath)
Technical Member**

**(P.S.Datta)
Judicial Member**

rkt/ks

(Rakesh Nath)
Technical Member
RKT/KS

(P.S.Datta)
Judicial Member